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Title: Need to address the problems being faced by Indian expatriates working in Global Steel Holdings Ltd. and Delta Steel Co. Ltd. Warri, Nigeria.

SHRI SURESH ANGADI (BELGAUM): Sir, I would like to draw the attention of the Government of India, especially of the External Affairs Minister Shri S.M. Krishna, to the plight of Indian expatriates working for Global Steel Limited in Warri, Delta State, Nigeria. Of the 96 Indian expatriate staff of Global Steel Holdings Ltd., India posted in Warri, Delta State, Nigeria, nearly 10 are sadly from Karnataka and they are heard to have been deprived of their salary for nearly 13 months and their living allowances for 12 months, though they were entitled to all the benefits since their joining their services in the year 2005. It has been alleged that they are being treated like perpetual bonded labourers in Nigeria, with no basic amenities like electricity, water, proper food, medical care and no security to their lives. Their starving families are requesting for justice. I am appending herewith a copy of the message received through e-mail. Considering their plight and the worst situation they are presently in, I would request the Government of India to intervene in the matter to ameliorate their difficulties and to meet out justice to the Indian workers at Nigeria. I would request hon. Kharge, Labour Minister and Shri S.M. Krishna to help these workers.

MR. CHAIRMAN :

Shri Shivkumar Udasi,

Shri Ramesh Vishwanath Katti and

Shri Sanjay Dhotre may be allowed to associate with the matter raised by Shri Suresh Angadi.